

## Annexure-6

Name of the corporate debtor: Oswal Spinning and Weaving Mills Ltd.; Date of commencement of liquidation: 13/12/2019; List of stakeholders as on: 18/07/2022

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Shah Punamchand Devchand Cotton Department (Partnership Firm)	08-01-20	27,068,227.00	27,068,227.00	Supplier of goods	-	N.A.	-	100.00	-	-	-	-	N.A.
2	P D Cotton Private Limited Company	08-01-20	2,963,554.00	2,963,554.00	Supplier of goods	-	N.A.	-	100.00	-	-	-	-	N.A.
3	Beetal Financial & Computer Services Pvt. Ltd.	11-01-20	351,599.60	351,599.60	Provider of services (Share Transfer Agent)	-	N.A.	-	100.00	-	-	-	-	N.A.
4	Reecha Goel & Associates	12-01-20	539,710.00	539,710.00	CS- Retainership fee	-	N.A.	-	100.00	-	-	-	-	N.A.
5	Shreeji Corfab Limited	-	13,436,342.00	13,436,342.00	Supplier of goods	-	N.A.	-	100.00	-	-	-	-	The claimant filed liquidation claim form after the expiry of last date for submission of claims. However, the Hon'ble AA vide order dated 31.05.2022 has condoned the delay in filing the claim. Accordingly, the claim amount has been revised.
6	National Securities Depository Limited	-	63,489.00	63,489.00	Annual Custody Fee, Corporate Action Fees	-	N.A.	-	100.00	-	-	-	-	The Liquidator has considered the claim form submitted by the claimant during CIRP since liquidation claim form has not been filed by the claimant till 26.02.2020.
<b>TOTAL</b>			<b>44,422,921.60</b>	<b>44,422,921.60</b>		-		-		-	-	-	-	